

**(2024) 10 MAN CK 0016**

**Manipur High Court (Imphal)**

**Case No:** Revision Petition No. 2 Of 2022

Wahengbam Chaobalal Singh

APPELLANT

Vs

Wahengbam Irabot Singh And 2  
Ors.

RESPONDENT

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**Date of Decision:** Oct. 10, 2024

**Hon'ble Judges:** Golmei Gaiphulshillu, J

**Bench:** Single Bench

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### **Judgement**

Golmei Gaiphulshillu, J

As prayed for by the learned counsel appearing for the parties, list this case again on 28.11.2024.

Earlier interim order is extended till the next date of hearing.